

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 577 OF 2016 IN  
APPEAL NO. 281 OF 2016**

**Dated: 15<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NHPC Ltd.**

**...Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R.1

Ms. Suparna Srivastava for NTPC

Mr. Sethu Ramalingam for R.4

**ORDER**

List the matter on **16.03.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*